

Mr. Astok Mohanty  
Pravat ranã Des  
Trilochan Rath  
Dharmesh Nayyar  
Birtendran Sahoo

(C)  
**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL**  
**CUTTACK BENCH, CUTTACK**

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O.A./T.A./R.A.No.....197.....1995

Govinda Chandra Mohanty Applicant (s)

Versus  
Union of Inds & others Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	64 95	<p>REGISTER</p> <p><i>[Signature]</i> Registrar</p>	<p>990 for Rs 70/- has been filed.</p> <p><i>[Signature]</i> 5/4/95</p>
1	6.4.95	<p>Adjourned to 7.4.1995 at request.</p> <p>VICE-CHAIRMAN <i>[Signature]</i> MEMBER (ADMINISTRATIVE)</p>	<p>The applicant has challenged his order of transfer U/S 19 of CAT Act and prayed for his allotment to Orissa Circle.</p>
2.	7.4.95	<p>Memo filed by the petitioner seeking permission to withdraw the application. Permission is granted. Petition is disposed of as withdrawn.</p> <p><i>[Signature]</i> Vice-chairman <i>[Signature]</i> Member (Admn.)</p>	<p>For Registration Pl.</p> <p><i>[Signature]</i> 5/4/95</p> <p><i>[Signature]</i> 5.4.95</p> <p>Registrar</p> <p>Defects removed.</p> <p>For registration</p> <p><i>[Signature]</i> 6/4</p> <p><i>[Signature]</i> S.O. 6.4.95</p> <p>Registrar</p> <p><i>[Signature]</i></p>